

LOK SABHA
UNSTARRED QUESTION NO.1679
TO BE ANSWERED ON 20.12.2018

SEZs FOR TEXTILE SECTOR

1679. SHRI MANOJ TIWARI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has any proposal to establish SEZs for textile manufacturers only;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details about the action taken/current status of such proposal, so far?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

- (a) No Madam.
- (b) Does not arise.
- (c) Special Economic Zones (SEZs) are being set up under SEZ Act 2005 read with SEZ Rules 2006. These SEZs are primarily private investment driven. Any textile manufacturer/ exporter can establish its textile manufacturing unit in SEZ which are already operational. Government has set up Textile Parks under Scheme for Integrated Textile Parks (SITP) to provide requisite infrastructure to textile manufacturers/ exporters.
- (d) Does not arise
